

ill-treatment of patients by doctors in hospitals (CA)

certain allegations that sub-standard drugs and medicines are given to the patients and the very doctors who give these medicines, say so. May I request the Hon. Member, if she has come across any such drug, which is said to be sub-standard by any doctor, I think that would be the best case for me to go into detail and take necessary action against the persons responsible for this

14.03 hrs.

MATTERS UNDER RULE 377

- (i) Need for discussion on the policy of sugar pricing.

Sir, Dr. R.M.L. Hospital is known for treatment of the Members of Parliament and other VIPs and an instance of escaping notice of the VIPs, any lapse or mistake or supply of sub-standard drugs is difficult to find. That we must appreciate. Doctors and the employees who are working in the Dr. R.M.L. Hospital by and large are giving satisfactory service to the VIPs.

Sir, the Members, including our elder leader from the Opposition, Shri Mani Ram Bagri, really have shown concern about the paucity in the number of doctors and specialists in the hospital. This question needs to be gone into, but I would like to assure the Hon. Members that we shall take necessary action to provide satisfactory service to the Members. If there is any paucity in the number of doctors and specialists we will take care of it. But I may tell the Hon. Members that only increase in the number of doctors and specialists will not solve the problem. There should be some room, space or the necessary infrastructure to keep the equipment. Without all these things, mere increase in the number of specialists and doctors will not serve the purpose.

Sir, the Hon. Member has brought to the notice the fact that Catskan and other equipment which have been purchased at a very high cost have been lying unutilised or unused. I assure the Hon. Members that I will look into these matters and see that the equipment which have been purchased at a high cost do not lie unutilised or unused.

SHRI KRISHAN PRATAP SINGH (Maharajganj) : The Sugar industry owes to the sugar cane growers even now over 200 crores of rupees alone as price of their material leaving apart any interest for delayed payment etc. About sixty percent of the factories in the industry are unable to take up rehabilitation, modernisation or expansion. The industry is lamenting for the losses which they claim to have been accumulated to Rs 1,000 crores by now and the consumers are grudging the high price of sugar which is available to them at not less than Rs. 5.25 a kilogram in the fair price shops. There is certainly some mal-adjustment in the situation, unplanned working and wrong handling of the affairs.

It looks that the sugar policy is tilted particularly in matters of pricing etc. towards the bigger industries and the bigger units. The zonal prices of sugar based on averaging is doing harm to a larger number of sugar mills for the good of a few. Under this policy whereas the Government is managing sick or growing sick units by sinking crores of rupees, a few ones are taking undue advantage of the existence of such sick units. Through this special mention I request for a debate of this important issue of sugar pricing which is gradually rendering about 80 percent of the industry sick and twenty per cent flourishing.

- (ii) Need to provide departmental transport to the postal department in Mirzapur district of Uttar Pradesh to enable prompt delivery of mail.

श्री राम प्यारे पणिका (रावर्ट,सगंज) :
उत्तर प्रदेश के मीरजापुर जनपद में विशेषकर उसके औद्योगिक एवं आदिवासी क्षेत्रों में डाक एवं तार की व्यवस्था अत्यन्त असंतोषप्रद होने